Annexure – 4 Name of the corporate debtor: M/s KORAVAMPADY ESTATES AND ENTERPRISES PRIVATE LIMITED Date of commencement of CIRP: 30/05/2024; List of creditors as on: 20/06/2024 List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of	Details of	claim received	Details of claim admitted					Amount	Amount of	Amount of	Amount of	
No.	creditor	Date of	Amount	Amount of claim	Nature of	Amount	Wheth	% of	of	any	claim not	claim under	
		receipt	claimed	admitted	claim	covered by	er	voting	continge	mutual	admitted	verification	Remarks, if any
						guarantee	related	share in	nt claim	dues, that			
							party?	CoC		may beset-			
										off			